

(2024) 11 MAN CK 0089

Manipur High Court (Imphal)

Case No: Miscellaneous Case (Revision Petition (CRP.Art.227)) No. 51 Of 2024

Aribam Phulchand Sharma

APPELLANT

Vs

Chief Judicial Magistrate, Imphal
East & 9 Ors.

RESPONDENT

Date of Decision: Nov. 29, 2024

Hon'ble Judges: Ahanthem Bimol Singh, J

Bench: Single Bench

Advocate: A. Phulchand Sharma, S. Nepolean

Final Decision: Dismissed

Judgement

Ahanthem Bimol Singh, J

Mr. A. Phulchand Sharma, the applicant appearing in person, seeks leave to withdraw the present application with liberty to file a fresh one, if so advised.

Mr. S. Nepolean, learned Senior Counsel appearing as Amicus Curiae, submitted that he has no objection.

In view of the submission made above, the present application is dismissed as being withdrawn with liberty as sought for.